

CENTRAL ADMINISTRATIVE TRIBUNAL KOLKATA BENCH, KOLKATA

O.A/350/136/2013

Date of Order: 02.03.2020

Coram: Hon'ble Ms. Bidisha Banerjee, Judicial Member

Hon'ble Dr. (Ms.) Nandita Chatterjee, Administrative Member

SUBHAS VERMA VS RRC (E. RAILWAY)

For The Applicant(s): None

For The Respondent(s): None



ORDER(ORAL)

Per: Ms. Bidisha Banerjee, Member (J):

None appeared on behalf of the applicant despite repeated calls. Therefore, we presume that the applicant has lost interest to pursue the matter any further and, accordingly, the matter is dismissed for default invoking Rule 15 (1) of the CAT (Procedure) Rules, 1987.

(Nandita Chatterjee) Member (A)

(Bidisha Banerjee) Member (J)

SS